

(d) if not, the time by which clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) to (d). The NEPA Limited has taken several steps for the setting up of a bagasse based newsprint mill at Aliganj, District Moradabad, Uttar Pradesh, which include acquiring land, coal linkage, obtaining Letter of Intent, ensuring availability of bagasse, obtaining No-Objection Certificate from State Pollution Control Board and construction of boundary wall, site office. Environment Clearance is yet to be obtained from the Central Government. On account of fund constraints, it is proposed to implement the project in the private sector. NEPA Limited have invited offers in this regard.

#### **Sick Small Scale Industries in Punjab**

3869. SHRI GURCHARAN SINGH DADAHOOR: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of units in the small scale sector are sick in Punjab;

(b) if so, the details thereof;

(c) the steps taken to assist such units;

(d) whether the Government propose to allot funds to Punjab to revive such units; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES)

(PROF. P.J. KURIEN): (a) and (b). As per the latest RBI data, number of sick small scale industrial units in Punjab as at the end of March, 1991 were 5288.

(c) to (e). The steps taken to assist such units include:

- (i) Issuance of detailed guidelines by RBI to all scheduled commercial banks in regard to rehabilitation of sick units in the small scale sector with specific reference to definition of sick SSI units, viability norms, incipient sickness as also reliefs and concessions from banks/financial institutions for implementation of rehabilitation packages in the case of potentially viable sick units.
- (ii) On the advice of the Govt. of India, Reserve Bank of India has set up State Level Inter-Institutional Committees (SLIICs) in all States under the Chairmanship of Secretary, Industries Department for working out a rehabilitation package for revival of viable sick small scale units.
- (iii) Financial assistance in the form of long term equity type assistance upto Rs. 1,50,000/- to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one per cent per annum is also available to potentially viable sick SSI units from the National Equity Fund set up in August, 1987.
- (iv) Under the Centrally Sponsored Margin Money Scheme for revival of sick small scale units, the amount sanctioned by the Central Government since the inception of the scheme to the State of Punjab stood at Rs. 3.00 lakhs. Rehabilitation assistance to SSI units sanctioned by SIDBI in Punjab

amounted to Rs. 25.7 lakh in 90-91 and Rs. 41 lakh in 91-92.

- (v) A Committee to review, inter-alia, the rehabilitation of sick small scale units has been appointed vide RBI Memorandum dated 9.12.91. The report submitted by the Committee recently is being examined.

#### **Import of Foreign Cars**

3870. SHRI HANNAN MOLLAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to import cars;

(b) if so, the name of the countries and the number of cars to be imported; and

(c) the foreign exchange likely to be incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c). As per Notification No. 263/92- Customs dated 1st October 1992 issued by Ministry of Finance, Government proposes to import AC Cars and Coaches on concessional duty by specified importers viz. State Tourism Corporations, classified hotels, approved tour operators, travel agents and tourist transport operators. Government have also fixed a maximum ceiling of c.i.f. value of US \$ 35,000 for a car and US \$ 1,00,000 for a coach. The specified importers can import only new cars of any make and from any country.

#### **Production of Cement**

3871. SHRIMATI VASUNDHARA RAJE:  
DR. KRUPASINDHU BHOI:  
SHRI SUBASH CHANDRA NAYAK:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have a proposal to increase the production of cement during the Eighth Five Year Plan;

(b) if so, the target set for the production of cement during the Eighth Five Year Plan;

(c) the amount earmarked for the growth of cement industry in the Eighth Five Year Plan;

(d) the places where new cement units are proposed to be set up; and

(e) the efforts being made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) and (b). With a view to meet the growing demand in the economy, there is a commensurate increase in the annual cement production and target during the Eighth Five Year Plan. Production target of 76 million tonnes for large plants has been fixed for the terminal year of the Eighth Five Year Plan, i.e. 1996-97.

(c) Two lines of Credit have been sanctioned from the World Bank for a total amount of US \$ 500 million.

(d) The statement indicating the number of memoranda filed by the entrepreneurs from 1.8.1991 to 25.11.1992 to set up new cement factories, State-wise is enclosed.

(e) Government has delicensed the cement sector. It is also providing adequate infrastructural support to the industry to maximise cement production.